

Nomination of cases by Hon'ble The Chief Justice on 01/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. A. - 613/2005 (Review Application)	Hon. Dilip Gupta, J.	Spl. A. Section on 02/09/2015
2	F. A. - 745/2014	Hon. Tarun Agarwala, J.	F. A. Section on 02/09/2015
3	Writ C – 1614/2015	Hon. H. G. Ramesh, J.	Writ C-II Section on 02/09/2015
4	Writ C – 37363/2004 with W. P. - 6104/2010	Hon. H. G. Ramesh, J.	Writ C-II Section on 02/09/2015
5	Writ C – 47418/2011 with W.P. - 385/2012 with W.P. - 3906/2013 with W.P. - 50136/2011 with W.P. - 50139/2011 with W.P. - 57756/2011 with W.P. - 60790/2011 with W.P. - 63404/2011 with W.P. - 24400/2012 with W.P. - 22419/2013 with W.P. - 22421/2013 with W.P. - 12316/2012 with W.P. - 50135/2011 with W.P. - 17029/2008 with W.P. - 27116/2008 with W.P. - 27115/2008 with W.P. - 27121/2008 with W.P. - 24150/2008 with W.P. - 21078/2008 with W.P. - 23948/2008 with W.P. - 49767/2008 with W.P. - 20991/2009	Hon. Arun Tandon, J. (with connected cases)	Writ C-II Section on 02/09/2015

	with W.P. - 24152/2008 with W.P. - 54287/2008 with W.P. - 54286/2008 with W.P. - 28642/2008		
Bench Comprising			
6	Writ A – 39425/2006 (Review Application)	Hon. Arun Tandon, J. and Hon. Ashwani Kumar Mishra, J.	Writ A-II Section on 02/09/2015
Hon....., J.			
7	Bail – 34507/2014 with Bail – 7423/2014 with Bail – 15978/2013	Hon. Bharat Bhushan, J.	Bail Section on 02/09/2015
8	Bail – 30737/2012	Hon. Bachchoo Lal, J.	Bail Section on 02/09/2015
9	Bail – 36499/2014	Hon. Om Prakash, J.	Bail Section on 02/09/2015
10	Writ B – 3232/1974	Hon. Ran Vijai Singh, J.	Writ B Section on 02/09/2015
11	Writ B – 229/1975	Hon. Ran Vijai Singh, J.	Writ B Section on 02/09/2015
12	Election Petition – 2/2010	Hon. Suneet Kumar, J.	Company Section on 02/09/2015
13	A482 – 30285/2011 with A482 – 27066/2011	Hon. Ramesh Sinha, J.	U/S 482 Section on 02/09/2015
14	A482 – 25234/2015	Hon. Bharat Bhushan, J.	Court no. 44 on 01/09/2015
15	A482 – 25676/2015	Hon. Manoj Misra, J.	Court no. 48 on 02/09/2015
Appropriate Court dealing with such matters			
16	CrI. A. - 2793/2008 with CrI. A. - 2794/2008 with CrI. A. - 2817/2008	Appropriate Court dealing with such matters	CrI. A. Section on 02/09/2015
17	CrI. A. - 2597/2012 with CrI. A. - 2605/2012	Appropriate Court dealing with such matters	CrI. A. Section on 02/09/2015
18	CrI. A. - 318/2012	Appropriate Court dealing with such matters	CrI. A. Section on 02/09/2015
19	Bail – 7571/2015 with Bail – 15754/2014 with Bail – 34901/2009	Appropriate Court dealing with such matters	Bail Section on 02/09/2015
20	A482 – 16457/2015	Appropriate Court dealing with such	U/S 482 Section on

		matters	02/09/2015
21	Writ C – 20805/2011	Appropriate Court dealing with such matters	Writ C-II Section on 02/09/2015
Special Order			
22	CrI. W. P. - 16677/2015 (Recall Application)	Transferred and nominated to the Division Bench presided over by Hon'ble Dilip Gupta, J.	Writ C-II Section by B.S. To Hon. CJ's Court on 01/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J. R. (LISTING)
02/09/2015